

Nomination of cases by Hon'ble the Chief Justice on 28/03/2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	P.I.L. - 15895/2015	“In view of the transfer of Hon'ble Rakesh Tiwari, J., Hon'ble Krishna Murari, J. is nominated as a member of the Bench.”	Writ C-II Section on 28/03/2016
DB of Hon....., J			
2	H.C.W.P. - 64280/2015	Hon. Vikram Nath, J.	Writ C-II Section on 28/03/2016
3	H.C.W.P. - 396/2016	Hon. Vikram Nath, J.	Writ C-II Section on 28/03/2016
4	P.I.L. - 58381/2015 with Crl. P.I.L. - 23076/2015	Hon. Dilip Gupta, J.	Court No. 39 Section on 28/03/2016
5	Crl. W.P. - 6432/2016	Hon. S. K. Gupta, J.	Computer Fresh Section on 28/03/2016
6	Crl. W.P. - 6363/2016	Hon. Vikram Nath, J.	Computer Fresh Section on 28/03/2016
7	Spl. Appeal – 190/2016	Hon. The C. J.	Listing Section on 28/03/2016
Bench Comprising			
8	W. P. - 243/2015 with W. P. - 55560/2014	Hon. Dilip Gupta, J. and Hon. Mukhtar Ahmad, J.	Writ C-II Section on 28/03/2016
Hon....., J.			
9	W. P. - 2446/2016	Hon. Sunita Agarwal, J.	Writ C-I Section on 28/03/2016
10	W. P. - 8149/2016	Hon. Sunita Agarwal, J.	Writ C-I Section on 28/03/2016
11	Crl.M.A.(u/s 482 Cr.P.C.) - 7239/2016 with W.P. - 1875/2016	Hon. Ran Vijai Singh, J. (with connected case)	482 Section on 29/03/2016
12	W. P. - 9377/2016 with W.P. - 47756/2007	Hon. M. K. Gupta, J. (with connected case)	Writ C-I Section on 29/03/2016
13	W. P. - 2284/2016 with W. P. - 55569/2015 with W. P. - 57466/2015	Hon. P. K. S. Baghel J. (with connected case)	Writ C-I Section on 29/03/2016
14	W. P. - 10252/2016	Hon. Sunita Agarwal, J.	Writ C-I Section on 29/03/2016
15	Arbitration Application – 32/2016	Hon. Sunita Agarwal, J.	Court No. 5 on 28/03/2016
16	Bail – 8369/2016	Hon. Pankaj Naqvi, J.	Court No. 41 on 28/03/2016

17	Bail – 6831/2016	Hon. Ranjana Pandya, J.	Computer Fresh Section on 28/03/2016
18	W. P. - 13138/2016	Hon. M. C. Tripathi, J.	Computer Fresh Section on 28/03/2016
19	W. P. - 13118/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 28/03/2016
Appropriate Court dealing with such matters			
20	Bail – 161/2016 with Bail – 42160/2015	Appropriate Court dealing with such matters	Bail Section on 29/03/2016
21	W. P. - 12213/2016	Appropriate Court dealing with such matters	Court No. 7 on 28/03/2016
22	Bail – 8134/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 28/03/2016
23	Bail – 7069/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 28/03/2016
24	W. P. - 12238/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 28/03/2016
25	W. P. - 12052/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 28/03/2016
26	W. P. - 12071/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 28/03/2016
As per Judicial Order (For Hon....., J.)			
26	Bail – 8110/2016	Hon. Vipin Sinha, J.	Computer Fresh Section on 28/03/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
29/03/2016